

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

121

T P No. 45/KB/2017

Present: 1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> April 2018, 10.30 A.M

Name of the Company	Tanushree Promoters Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M.S. TIWARI

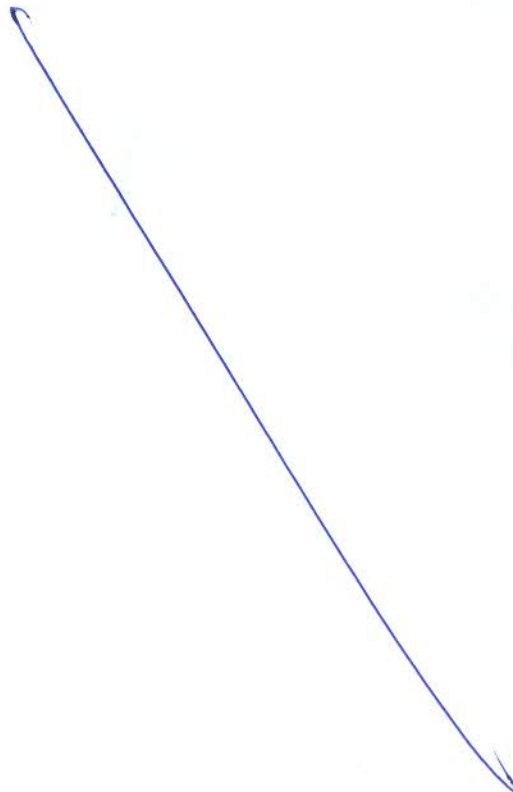
Relator



2 - V.K. TIWARI

1. Shri. K. S. Pradhan - JD (ER, RD)

5/4/18



05-04-2018 – TP No. 45/KB/2017 – Tanushree Promoters Pvt. Ltd.

O R D E R

The Ld. Counsel on behalf of the Petitioner is present.

The Ld. Joint Director, c/o. Regional Director, Ministry of Corporation Affairs is present, who has sought leave to file the Supplementary Affidavit to the reply affidavit in order to correct certain errors.

Leave is granted.

The Ld. Counsel for the Petitioner sought leave to file the list of Creditors certified by the Statutory Auditors as well as the certificate of the Auditors regarding compliance of the Accounting Standard under Section 133 of the Companies Act, 2013.

The Ld. Counsel for the Petitioner also sought leave to file the rejoinder to the reply filed by the Regional Director, Ministry of Corporate Affairs.

Leave is granted. To be filed within seven days by serving advance copy of the same to the Regional Director, Ministry of Corporate Affairs.

List it on 12-06-2018 for further consideration.

Sd

(MADAN BALACHANDRA GOSAVI)  
MEMBER(JUDICIAL)

Sd

(JINAN K.R.)  
MEMBER(JUDICIAL)